

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Review Application No. 6 of 2017 (SZ)  
in  
Application No.305 of 2013 (SZ) (THC)  
(W.P.No.15010 of 2012 of High Court of Kerala)**

Applicant(s)  
Nitta Gelatin India Ltd.,

Vs.

Respondent(s)  
Thressiamma Mathew,  
Thelekkat House,  
Thaikootam desom,  
Kadukutty P.O., Thrissur and  
others.

Legal Practitioners for the appellant(s)  
M/s. B.S. Krishnan Associates

Legal practitioners for respondents  
Mr. Vincent Panikulangara for R1  
Smt. Suvitha, A.S. for R2 to R4 and R7  
M/s. Rema Smirithi for R5  
Mr. Sheejo Chacko for R6  
Mr. George Zachariah for R8

**Review Application No. 7 of 2017 (SZ)  
in  
Application No.309 of 2013 (SZ) (THC)  
(W.P.No.26653 of 2013 of the High Court of Kerala)**

Applicant(s)  
Nitta Gelatin India Ltd.,

Vs.

Respondent(s)  
K.N. Lhithakshan,  
Kaipuzhaveedu,  
Koratty,  
Thrissur and others.

Legal Practitioners for the appellant(s)  
M/s. B.S. Krishnan Associates

Legal practitioners for respondents  
Mr. Vincent Panikulangara for R1  
Smt. Suvitha, A.S. for R2, R3 and R6  
M/s. Rema Smirithi for R4  
Mr. Sheejo Chacko for R5

**Review Application No. 8 of 2017 (SZ)**  
**in**  
**Application No.149 of 2015 (SZ)**

Applicant(s) Respondent(s)  
Nitta Gelatin India Ltd., Vs. V. R. Babu, Koratty  
and others.

Legal Practitioners for the appellant(s) Legal practitioners for respondents  
M/s. B.S. Krishnan Associates Mr. Vincent Panikulangara for R1  
Mr. M.R. Gokul Krishnan for R2  
Smt. Suvitha, A.S. for R3  
M/s.Rema Smirithi for A4  
Mr. Sheejo Chako for R

Note of the Registry	Orders of the Tribunal
Order Nos. 1 to 3	Date: 16 <sup>th</sup> August, 2017.  Arguments are heard. Orders reserved.  .....J.M. (Justice M.S. Nambiar)  .....E.M. (Shri P.S. Rao)